

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Sub : Trial of cases of Commercial Nature, filed / instituted before 03.05.2018, by the courts of District Judges (Commercial Courts).

In pursuance of Delhi High Court's letter No. 10348-58/EoDB/DHC/333/2023 dated 23.05.2023 on the above noted subject (copy enclosed), the civil suits and applications relating to the commercial disputes of the specified value, which have been instituted on or after 03.05.2018, are required to be tried by the courts of District Judge Commercial Courts (Central), THC, Delhi.

Further, the civil suits and applications relating to the commercial disputes of the specified value, which have been instituted before 03.05.2018 pending in the courts of District Judges (Commercial Courts) (Central), shall be withdrawn and transferred back to the court from where the same were received, in accordance with law.

NOTE -

1. The Ahlmad of the transferor court shall send the case files/ records/ proceedings to the transferee court immediately and shall ensure that the list of transferred cases shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.
2. If there is any case connected with the above said case, the same shall also be sent to the transferee court along with the main case.

NK 20/5/23

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (Hqs)
Delhi *NK*

No. 43626-676 Case Transfer/Gaz(C)/2023

Dated: 30 MAY 2023

Sub : Cases transfer DHJS.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District Judges (Commercial Court) (Central), THC, Delhi.
3. The Addl. District Judges (Central), THC, Delhi.
4. The AO(J), Filing Section, Admn. Branch (I,II&III), General Branch, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Reader/ PS to the undersigned.
6. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The Secretary, Bar Association, all court complexes, Delhi/ New Delhi.
8. The R&I Branch (Central), for uploading on LAYERS.
9. The Dealing clerk, SCMSC, Judicial Branch (Central), THC, Delhi.

NK

Principal District & Sessions Judge (Hqs)

Delhi *NK*